

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100338/2019	Mrs. Sandhya Seshadri- Appellant Vs Mr. Seshadri Jairam and Ors- Respondests	Mrs. Vijaylakshmi Nair
2	CRI REV APP	100600/2019	Jeet Chugani-Aplcnt. Vs The State of Maharashtra and Mumbai Municipal Corp. - Respdt.	Raj and Assoc.
3	CRI APPEAL	100464/2019	M/s. Vexta Laboratories Pvt. Ltd. - Appellant (Org. Acc.) Vs M/s. Ruby Organics Pvt. Ltd. - Respondent	Mishra and Co.
4	BAIL APPLN NDPS	100940/2020	Khaliqzama Qamruzzama Khan @ Ke. Ke. @ Khali Bhai Vs The State of Maharashtra through ATS Juhu Unit, Mumbai.	S. M. Gaonkar
<u>EVIDENCE PART HEARD</u>				
5	NDPS S CASE	100045/2012	The State ANC Vs Dhirendra Bansraj Singh @ Bittu	
6	NDPS S CASE	100050/2014	ANC Azad Maidan Unit Vs Rashid Muzamil Sed	APP Tawde
7	NDPS S CASE	100061/2014	ANC Worli Unit Vs Faiyyaz Fajlu Shaikh	APP Tawade
8	NDPS S CASE	100236/2015	ANC, Kandivali Unit. Vs Smt. Amuda Shekhar Tawar.	APP Tawade Rohit Padavi
9	NDPS S CASE	100146/2017	Rahul Saini (I.O) NCB Vs Sophie Dzidza Sonje	SPP Saldanha
<u>EVIDENCE</u>				
10	NDPS S CASE	100019/2014	ANC Kandivali Unit Vs Halima Sayyad Sadik	APP Tawade
11	NDPS S CASE	100025/2014	ANC Worli Unit Vs Nadim Kadar Shaikh	APP Tawade

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12	NDPS S CASE	100146/2014	ANC Azad Maidan Unit Vs Farzana Akber Ali	APP Tawade
(Main Matter REMAND APPLN NDPS/0100045/2014)				
<u>CHARGE</u>				
13	NDPS S CASE	100209/2015	State Goregaon Police station Vs Rahul Atul Maji	APP Tawade
14	NDPS S CASE	100018/2016	State Azad Maidan Police Station Vs Suresh Viresh Kallubhatta	APP Tawade
<u>REPLY/SAY</u>				
15	BAIL APPLN NDPS	100972/2020	Chiboy Francis Vs The State Charkop Police Station	S. S. Bhandary PP
<u>APPEARANCE</u>				
16	NDPS S CASE	100062/2019	ANC Azad Maidan Unit Vs Fahim Sikandar Shaikh	APP Tawade
17	NDPS S CASE	100076/2019	The State of Maharashtra Versova Police Station Vs Eze Michael	
18	SPL.CASE	100530/2020	The State of Maharashtra Sewree Police Station Vs Niko Pius John	
19	REMAND APPLN NDPS	100547/2020	The State of Maharashtra through Dharavi Police Station, Mumbai. Vs Mohd. Sabi @ Sabiya Sabiulla Faruqee	PP
<u>DORMANT FILE</u>				
20	NDPS S CASE	100535/1989	DRI Vs Shaban Ali Mohd Ali Jameri	SPP-Mr. Gupte
21	NDPS S CASE	100772/1989	NCB Vs Smt. Shashibala Nair	SPP-Gupte